Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 126 of 2011 & IA No. 204 of 2011

Dated: 12h January, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

M/s. Vengiri Power Generation Ltd. **….** **Appellant (s)**

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. **….** **Respondent(s)**

Counsel for the Appellant(s) **:** **Mr. Ankur Sood**
Mr. Gopal Jain

Counsel for the Respondent(s) **:** **Mr. K.V. Mohan**
Mr. K.V. Balakrishnan, for APERC

ORDER

Service has been effected upon all the respondents. Mr. K.V. Balakrishnan, learned counsel has entered appearance on behalf of the State Commission. No one has appeared on behalf of the respondent nos. 2, 3, 4 and 5.

Post the matter on **7th February, 2012**.

(V.J. Talwar) **(P.S. Datta)**
Technical Member **Judicial Member**

rkt/ss